<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 60 OF 2017 APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 APPEAL NO. 128 OF 2015 & IA NOS. 203 AND 204 OF 2015

Dated: 26th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 60 OF 2017

In the matter of :

Power Grid Corporation of India Ltd.			Appellant(s)	
Central Electricity Regulatory	Vs. Commission 8	& Ors.	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. M.G.Ramacl Ms. Poorva Saig Ms. Shubham A	al	
Counsel for the Respondent(s)	:	Ms. Shuchi Sing Mr. Matrugupta I Mr.Nimesh Kr.Jr	Mishra	
ΔΡΡΕΔΙ ΝΟ) 171 OF 20	15 & IA NO 2	81 OF 2015	

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

In the matter of :

M/s Spectrum Power Generation Ltd. Central Electricity Regulatory Comm	Vs.	
Counsel for the Appellant(s)	:	Mr. Matrugupta Mishra Mr.Nimesh Kr.Jha
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1
		Mr. M.G.Ramadhandran for R-2 Ms. Shuchi Singh for R-4

APPEAL NO. 128 OF 2015 & IA NOS. 203 AND 204 OF 2015

In the matter of :

Samalkot Power Ltd.	Appellant(s) Vs.
Central Electricity Regulatory Commiss	
Counsel for the Appellant(s) :	-
Counsel for the Respondent(s) :	Mr. Sethu Ramalingam for R-1
	Mr. M.G.Ramadhandranfor R-2
	Ms. Shuchi Singh for R-4

<u>ORDER</u>

Learned counsel for the appellant in Appeal No. 60 of 2017 states that he will be filing affidavit of service today.

Service on the respondents is not complete in Appeal Nos. 171 and 128 of 2015.

List these matters on <u>26.09.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

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